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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 13188/2018  
TATA STEEL BSL LIMITED (FORMERLY KNOWN AS  
BHUSHAN STEEL LIMITED) ..... Petitioner  
Through: Mr. Arvind Thapliyal, Adv.

versus

DEPUTY COMMISSIONER OF INCOME TAX ..... Respondent  
Through: Mr. Ruchir Bhatia, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE RAJIV SAHAI ENDLAW**

**HON'BLE MR. JUSTICE SANJEEV NARULA**

**ORDER**

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**01.02.2021**

1. There is a request for adjournment on behalf of the petitioner.
2. The counsel for the respondent has no objection.
3. List on 9<sup>th</sup> March, 2021.

**RAJIV SAHAI ENDLAW, J**

**SANJEEV NARULA, J**

**FEBRUARY 1, 2021**

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